

THE HONOURABLE JUSTICE G. SRI DEVI

CRIMINAL PETITION No.2126 of 2020

ORDER:

This Criminal Petition, under Section 438 of the Code of Criminal Procedure, 1973, is filed by the petitioner/A4 seeking to grant anticipatory bail in the event of his arrest in Cr.No.29 of 2020 on the file of Kethepally Police Station, Nalgonda District, registered for the offences punishable under Sections 120-B, 143, 147, 148, 323, 307, 302, 149 read with Section 109 IPC.

2. Heard the learned counsel appearing for the petitioner/A4, learned Public Prosecutor appearing for the respondent-State and perused the record.

3. Learned counsel for the petitioner/A4 would submit that the petitioner has not committed any offence as alleged by the prosecution and he has been falsely implicated in the crime due to political rivalry. He further submits that there are previous disputes between the accused and the family of the de-facto complainant and that A4 was not present at the scene of offence. He would further submit that the petitioner is a law abiding citizen and he is ready to abide by any condition that may be imposed by this Court in the event of his enlargement on anticipatory bail.

4. Learned Public Prosecutor opposed to grant anticipatory bail to the petitioner/A4.

5. In view of the heinous nature of offence alleged against the accused as per the remand report and in view of involvement of petitioner/A4 in the crime, I am not inclined to grant anticipatory bail to the petitioner/A4 and his prayer for anticipatory bail is refused.

6. However, the petitioner/A4 is directed to surrender before the Court concerned within three weeks from today and file an application for regular bail. On filing such application, the Court concerned shall consider the same in accordance with law after giving due notice to the Public Prosecutor.

7. With the aforesaid directions, the Criminal Petition is dismissed.

8. Miscellaneous applications, if any pending in this criminal petition, shall stand dismissed.

11.05.2020
sj/Gsn

JUSTICE G.SRI DEVI